

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-502

Appeal No- 149/252/ND/2020

IN THE MATTER OF:

Total Airport Services India Pvt Ltd

V/s.

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

ARoC is present and submits that she has already filed the report. Learned counsel for Income Tax is also present and prayed for some time to file reply. Time prayed for is granted. Post this matter after one month.

List on **18.08.2021.**


- Sd/-

(K.K. VOHRA)
MEMBER (T)


- Sd/-

(P.S.N PRASAD)
MEMBER (J)

Rakhi